

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No2

MA/16(AHM)2021

in

IA 162-168 of 2017 with CP 41 of 2017

Order under Section 241-242

IN THE MATTER OF:

Virendra R Gandhi & Ors

.....Applicant

V/s

Vadilal International Pvt Ltd & Ors

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

ChockalingamThirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr.ArjunSheth, Advocate

For the Respondent

:Mr.PavanGodiawala, Advocate

Ms. Nikita Barot, Advocate on behalf of

Mr.Parth Contractor, Advocate for R- 2,4& 5

ORDER

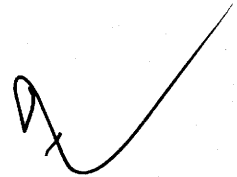
Since, the connected matter listed on 04.10.2021, this matter also stands adjourned on the same date.

The parties are directed to complete formalities of e-filing of their respective documents within one week, if already not filed.

List the matter on 04.10.2021.



(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)